

डा० केसकर : जिस प्रकार के फिल्म प्रोडक्शन की कला का जिक्र माननीय सदस्य ने किया वह भी हमारे ध्यान में है। मैं उनका ध्यान दिलाऊंगा कि हम ने लोकमान्य तिलक पर एक फिल्म बनाई जिसमें इस प्रकार का प्रयत्न किया गया और अभी श्री रघीन्द्रनाथ टैगोर पर जो फिल्म बन रही है उसमें भी उस का प्रयत्न किया जा रहा है। अभी जो आप कह रहे हैं उसको भी ध्यान में रखा जायेगा।

श्री विभूति मिश्र : गांधी जी का कार्य चम्पारन से शुरू हुआ था तो मैं जानता चाहता हूँ कि चम्पारन में गांधी जी ने जो सारा कार्य किया वह सारा मॅटीरियल आप के पास आ गया है कि जिसको लेकर कि आप इस तरह का फिल्म बनायें ?

डा० केसकर : उस का मैं यहाँ जवाब न दे सकूंगा। माननीय सदस्य अगर चाहेंगे तो मैं उस का पता लगाने की कोशिश करूंगा कि उसका मॅटीरियल भी इस फिल्म में है कि नहीं।

International Film Festival in India

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- *144. { Shri D. C. Sharma:
Shri Ram Krishan Gupta:
Shri M. L. Dwivedi:
Shri Bhakt Darshan:
Shri Navaj Prabhakar:
Shri Rameshwar Tantia:
Shri Pahadia:
Shri Ajit Singh Sarhadi:
Shri Raghunath Singh:
Shri Pangarkar:
Shrimati Ila Palchoudhuri:

Will the Minister of **Information and Broadcasting** be pleased to refer to the reply given to Starred Question No. 41 on the 14th November, 1960 and state:

(a) whether Government have decided to hold an International Film Festival in India; and

(b) if so, the details thereof?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Yes, Sir. A copy of the Rules containing details of the Festival is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 37].

Shri D. C. Sharma: From the statement placed on the Table of the House I find that the festival will be non-competitive. What is the implication of the word 'non competitive'?

Dr. Keskar: In competitive festivals there is a jury who judges the best entry and suitable prizes are given to the entries. Here it will not be so.

Shri D. C. Sharma: It is said in the statement that this is being done to promote technical standards and to promote the knowledge of technique. I want to know how these two objectives will be achieved if no prizes or awards are going to be given.

Dr. Keskar: They will be achieved because the exhibition of suitable high standard films from different countries does help the film industry in India to learn new techniques and new standards. That is the real objective that we have in view.

Some Hon. Members rose—

Mr. Speaker: We are concentrating too much on the first two or three questions. The next question is about iron ore. The hon. Members will do better to attend the festival than merely put questions here. It is not as if on every question there ought to be a supplementary. Of course supplementary can be asked on every question. I will make a suggestion. Hereafter, if necessary, I will make a list and call those questions first and then go to the other questions. I will put up in the notice board the previous day that I am going to call the questions in this order.

Some Hon. Members: No, Sir.

Mr. Speaker: The only remedy is that the hon. Members must themselves exercise some discretion and pass over the small things and go to

more important questions. There are very important questions. In that case I will not exercise my discretion.

Shri Braj Raj Singh: Every day we have been covering only ten questions or less than that.

Shri Raghunath Singh: They are putting so many supplementaries; it is because of that.

Export of Iron Ore to Japan

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- *145. { **Shri Osman Ali Khan:**
Shrimati Ila Palchoudhuri:
Shri Warrior:
Shri Punnoose:
Shri Kodiyan:
Shri Indrajit Gupta:
Shri Narayanankutty Menon:
Shri A. M. Tariq:

Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether it is a fact that as a result of discussions held recently between the State Trading Corporation of India and representatives of the Japanese Steel Industry, Japan has agreed to pay a higher price for Indian iron ore to be imported by her during 1961 as compared to the price paid during 1959 and 1960; and

(b) if so, full facts about this matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) The matter is still under negotiations.

(b) Does not arise.

Shri Osman Ali Khan: What is the price paid by Czechoslovakia for the supply of iron ore to that country?

Shri Satish Chandra: The prices are negotiated from time to time for different grades and for different periods. As we have many customers, it would perhaps be appreciated by the House that it will not be proper to publicise the prices for different transactions.

Shri Muhammed Elias: To how many countries is iron ore exported now and at what prices? How many countries are willing to buy iron ore from our country and at what price?

Mr. Speaker: The hon. Member will table an unstarred question.

Shri Muhammed Elias: He was ready to answer.

Mr. Speaker: But I had not allowed. On that there will be supplementaries.

Shri Surendranath Dwivedy: May I know whether it is a fact that Japan has indicated to give lower price than they were giving previously and therefore fresh negotiations are taking place?

Shri Satish Chandra: That is not a fact. We are demanding higher prices than what Japan was paying us and the negotiations have not yet been finalised. The matter is still under consideration.

Mr. Speaker: Is the hon. Minister willing to answer the question of Shri Muhammed Elias? If so, he may answer.

Shri Satish Chandra: The main countries to which iron ore is exported are: Japan, Czechoslovakia, Poland, German Democratic Republic, Rumania, Hungary, Yugoslavia and Italy.

Shri Mahanty: I understand that a delegation of the STC is now in Japan, negotiating the price. May we know why the price was not determined before the STC agreed to export iron ore to Japan and why this novel procedure is adopted, namely, the export is made first and then the determination of prices is made?

Shri Satish Chandra: There is some misunderstanding. Firstly, the STC delegation was in Japan towards the end of November and in the first week of December. No price could be settled then and the delegation came back. At present, a representative of the